

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

SERVICE TAX APPEAL NO. 10540 OF 2019-DB

(Arising out of OIA-VAD-EXCUS-001-APP-495-2018-19 dated 30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Dahej Harbour And Infrastructure Ltd

.....Appellant

Po-dahej, Lakhigam,
Bharuch, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-i

.....Respondent

1ST Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

Appearance:

Shri Jigar Shah, Advocate & Ms. Raksha Bhandari, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING: **04.03.2024**
DATE OF DECISION: **01.07.2024**

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11309 OF 2016 –DB.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C L MAHAR)
MEMBER (TECHNICAL)